

SHRI JAGANATH RAO: Sir, to the knowledge of the Government there is only one museum—the Salarjung Museum in Hyderabad. There are no other museums organised by voluntary organisations.

PANDIT S. S. N. TANKHA: I am sure the hon. Minister does not know that a very good children's museum has been set up in Lucknow by the Motilal Memorial Society. May I know . . .

SHRI JAGANATH RAO: Sir, that I have already mentioned.

PANDIT S. S. N. TANKHA: Are you rendering any monetary help to that organisation?

SHRI JAGANATH RAO: I do not think any request has been made by the State Government. I am not very definite on the point, Sir.

MR. CHAIRMAN: Next question.

COLLECTION OF LAND REVENUE IN THE FORM OF FOODGRAINS

***407. SHRI SITARAM JAIPURIA:** Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Central Government have issued directions to the State Governments for collecting a portion of land revenue in the form of foodgrains instead of cash;

(b) if so, what are the full details of the proposal; and

(c) what is the response of the State Governments in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) and (b) No such directions have been issued. However, in the past State Governments were asked to consider the feasibility of collecting land revenue in kind.

(c) Most of the State Governments considered the suggestion to be un-

workable due to obvious difficulties, viz. keeping a check on the quality and standard of foodgrains, problems of storage in small quantities in numerous out of the way places, the high cost of collection, the pricing of goodgrains of different kinds and qualities in different areas, the setting up of a huge administrative machinery, etc.

SHRI SITARAM JAIPURIA: May I know, Sir, if, in view of the setting up of the different Food Corporations and other measures, the States will face the same difficulty as faced by them earlier and, if so, whether the matter was also discussed at the last Chief Ministers' Conference and may I know the names of the States which were against the proposal?

SHRI D. R. CHAVAN: This matter was discussed in the last Chief Ministers' Conference and the difficulties which I have mentioned in reply to the question, the same difficulties were explained in the discussion by the various States. Except probably Mysore and West Bengal, no other States were favourable to this.

SHRI SITARAM JAIPURIA: May I know, Sir, if the farmers have represented that it will be a great assistance if land revenue were collected in the shape of foodgrains? If so, do the Central Government propose to pursue the matter any further or leave it at that?

SHRI D. R. CHAVAN: No such representation has been made.

SHRI K. C. BAGHEL: May I know, Sir, whether this scheme has been abandoned altogether by the Government or is it likely to be considered later on?

SHRI C. SUBRAMANIAM: Sir I do not think it will be feasible to consider this proposal. In view of the collection points being spread out in villages at every farm, a huge machinery will be required. And, therefore, it is generally considered by

State Governments to be not practicable.

SHRI A. D. MANI: Sir, since the Government of West Bengal and Mysore were willing to consider the proposal, did the Government suggest to them that they may try out the experiment in their States?

SHRI C. SUBRAMANIAM: Yes, Sir. As a matter of fact, it was the Mysore Government which was most enthusiastic and we have asked them, if possible, to start the scheme and, perhaps, based on that experience we may consider later on whether it could be extended to other areas?

SHRI S. K. VAISHAMPAYEN: May I know, Sir, whether there is any non-Communist country which collects land revenue in the form of foodgrains; if so, has any study of its organisation been made?

SHRI C. SUBRAMANIAM: As a matter of fact, in India this was happening before and it was because of these difficulties that we converted this grains system into monetary payment. Therefore, it is reverting back to the old system which was prevalent in India.

SHRI SITARAM JAIPURIA: In view of the fact that it is proposed to have a buffer stock in different foodgrains, does the hon Minister not think it advisable that this particular step will help them to a great extent in that direction?

SHRI C. SUBRAMANIAM: That will be on the basis of purchases by the Food Corporation. It is not for the purpose of collection or in lieu of the land revenue that this is necessary.

SHRI DEOKINANDAN NARAYAN: Sir, if the Government could collect levy from all villages, may I know, the difficulties that could come in the way of Government collecting land revenue in kind?

SHRI C. SUBRAMANIAM: As I already stated, first of all, our farmer has got his own grain, the quality differing from farm to farm. And then to get the exact quantity for the exact revenue will be another difficulty. And that would mean collection points in every village and in every farm. And to maintain the quality and to assess the quality on the basis of which the prices will have to be paid will be a stupendous task which no government organisation will be able to carry out.

*408. [The questioners (Sarvashri Niren Ghosh and M Vasavapunniah) were absent. For answer, vide cols. 2683—2684 infra.]

*409. [The questioners (Shri R. S. Khandekar and Shrimati Sarla Bhauria) were absent. For answer, vide col. 2684 infra.]

*410 [Transferred to the 16th December, 1964.]

*411 [The questioner (Shri P. Abraham) was absent. For answer, vide cols. 2685—2686 infra.]

*412 [The questioner (Shri Niranjan Singh) was absent. For answer, vide col. 2686 infra.]

NEW CIVIL AERODROME FOR DELHI

*413 **SHRI M. P. BHARGAVA:** Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any final decision has been taken about the location of a civil aerodrome in Delhi;

(b) whether Palam would continue to serve the needs of both the military and civil requirements, and

(c) if the reply to parts (a) and (b) above be in the affirmative, what are the details of the proposal for the development of the Palam airport?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) and (b) Yes, Sir. It has been decided to